

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 118 OF 2016 &
IA NO. 269 OF 2016**

Dated: 16th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Welspun Renewable Energy Pvt. Ltd.

...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Sakya Singha Chaudhary
Mr. Abhijeet Lala**

ORDER

Issue notice to the respondents returnable on 20.07.2016. Dasti, in addition, is permitted.

List the matter on **20.07.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**